

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.5
New IA/4581/ND/2022
IN
IB/595/ND/2021

IN THE MATTER OF:

Thakral Computers Pvt Ltd

...

Applicant

Versus

Pythnos Technology Pvt Ltd

...

Respondent

Order under Section 9 of IBC, 2016

Order delivered on 20.09.2022

Coram:

SHRI. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

SHRI AJAI DAS MEHROTRA,,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA/4581/ND/2022

Third progress report has been filed by the Resolution Professional. The same is taken on record, subject to just exceptions.

With this order, the present application i.e. IA/4581/ND/2022 **stands closed.**

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)

Rakhi